

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 19 (RE-99)/1997-2002

NEW DELHI: 2nd July, 1999

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, , the Director General of Foreign Trade hereby amends Public Notice No. 25(RE-98)/97-02 dated the 1st August, 1998 , namely, -

2.After amendment the following EXIM CODE and Item Description will read as under :

EXIM CODE	Item Description
090830 02	Cardamoms small green
090830 03	Deleted

This issues in public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned,

By order etc.

(O.P.Hisaria)

Dy. Director General of Foreign Trade

(Issued from File No. 01/89/180/00063/AM 99/PC-IA)